COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 250 OF 2019 &
IA NOS. 779, 778 & 1561 OF 2019

Dated: 21st August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Corporate Power Limited ... Appellant(s)
Versus
Power Grid Corporation of India Limited & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Lakshyajit S. Bagdwal

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjana Dua for R-1

Mr. Mukund P. Unny for R-3

ORDER

Objection/reply, if any, by the Respondents shall be filed on or before 16.10.2019 after duly serving copy on the other side.

List the matter on ***30.10.2019***.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

pr/mkj